

GOVERNMENT OF INDIA  
MINISTRY OF JAL SHAKTI  
DEPARTMENT OF DRINKING WATER & SANITATION

**LOK SABHA**  
**UNSTARRED QUESTION NO. 597**  
ANSWERED ON 06.02.2025

**PROGRESS OF JJM IN ALATHUR PARLIAMENTARY CONSTITUENCY IN KERALA**

597. Shri K Radhakrishnan:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether the Government has reviewed the progress of Jal Jeevan Mission (JJM) in Kerala, especially in Alathur Parliamentary Constituency and if so, the details thereof;
- (b) the details of Central and State share earmarked, sanctioned and utilized for JJM in Kerala; and
- (c) whether the Government has achieved any progress in the construction of over-head tanks at various locations under the JJM project in Alathur Parliamentary Constituency and if so, the details thereof, location-wise?

**ANSWER**

THE MINISTER OF STATE FOR JAL SHAKTI  
(SHRI V. SOMANNA)

(a) : Since August 2019, Government of India, in partnership with States, is implementing Jal Jeevan Mission (JJM)-Har Ghar Jal to enable every rural household in the country, including those in the State of Kerala and Alathur Parliamentary Constituency, to have assured potable water of prescribed quality on regular and long-term basis, through tap water connection.

To ensure the successful implementation of Mission, Government of India has been regularly reviewing the implementation with respective State Governments including Kerala. Further, review meetings, conferences, workshops, video conferences, etc. are also held at highest level wherein States are advised to plan and expedite the implementation to achieve the goal in a time-bound manner. In addition, field visits are also undertaken by NJJM team to handhold the States for expeditious implementation of the Mission. The district & village-wise status of tap water connection in rural areas, including those in the districts of Kerala, is in public domain and available on JJM dashboard at:

<https://ejalshakti.gov.in/jjmreport/JJMIndia.aspx>

(b) : The year-wise details of Central fund allocated, fund drawn and fund utilization reported by the State of Kerala, are as under:

(Amount in Rs. Crore)

Year	Central share					Expenditure under State share
	Opening Balance	Fund allocated	Fund drawn	Available fund	Reported utilization	
2019-20	2.58	248.76	101.29	103.87	62.69	57.23
2020-21	41.18	404.24	303.18	344.36	304.29	311.25
2021-22	40.07	1,804.59	1,353.44	1,393.51	957.44	1,059.57
2022-23	436.08	2,206.54	2,206.54	2,642.62	1,741.93	1,741.68
2023-24	900.69	1,342.36	671.18	1,571.87	1,465.41	1,448.53
2024-25*	106.45	1,949.36	974.68	1,081.13	963.40	949.48

Source: JJM-IMIS

\*(As on 03.02.2025)

(c) : Drinking Water being a State subject, States have been empowered to plan, design, approve, implement and operate & maintain drinking water supply schemes. Government of India supplements the efforts of the States by providing technical and financial assistance. As such details of individual projects/ schemes for rural water supply projects, including their specifications and implementation details, are not maintained at the Government of India level.

\*\*\*\*\*